

# ORISSA HIGH COURT

## FILING REPORT AS ON :02/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/2/2024	MOHAMMAD SAFIQUE VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA /590 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(JH) CT/0002277/2023
2	D-BLAPL/6/2024	MAFUZA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADAMBADI /232 /2022 () //
3	D-BLAPL/9/2024	ABHI @ ABHIRAM @ NITYANANDA BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /130 /2023 () //
4	D-BLAPL/14/2024	BANDHU BALIPUTIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /242 /2022 () //
5	D-BLAPL/16/2024	PRAVANJAN DASMOHAPATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SABARANG /204 /2023 () //
6	D-BLAPL/22/2024	RASHMI RANJAN JENA @ BABUL JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /381 /2023 () //
7	D-BLAPL/25/2024	SUNDHI MANTU @ PETER @ S. PETAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /324 /2023 () //
8	D-BLAPL/27/2024	SAPAN DIGAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	//0 () //
9	D-BLAPL/29/2024	SANJAY KESARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	DHARUADIHI /56 /2023 () //
10	D-BLAPL/30/2024	RANJIT NATH VS STATE OF ODISHA	PAIKSHIT PANDA VS	BYREE /68 /2022 () //
11	D-BLAPL/33/2024	PANCHANANA KARJEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /42 /2023 () //

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12	D-BLAPL/37/2024	DANIA @ MANORANJAN BASANTIA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MARSHAGHAI /69 /2017 () //
13	D-BLAPL/38/2024	BIRENDRA PRADHAN@BIRU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /736 /2021 () //
14	D-BLAPL/39/2024	BIJAY @ MANAS DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /503 /2021 () //
15	D-BLAPL/40/2024	SATYABAN PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPALI /219 /2023 () //
16	D-BLAPL/41/2024	HEMRAJ PATEL VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /101 /2023 () //
17	D-BLAPL/42/2024	TAPAN GARADA VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /386 /2022 () //
18	D-BLAPL/44/2024	BHAKTANATH HARIJAN @ TONI VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /386 /2022 () //
19	D-BLAPL/45/2024	DANARDENA DANDASENA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	KUNDRA /103 /2023 () //
20	D-BLAPL/50/2024	PRADEEP BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /128 /2023 () //
21	D-BLAPL/52/2024	CHITRASEN MAGAR @ MANTU VS STATE OF ODISHA	S.S.RAY (2) VS	DHARUADIHI /59 /2023 () //
22	D-BLAPL/55/2024	MANGU MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /55 /2020 () //
23	D-BLAPL/56/2024	GOPAL KUMAR SAH	PVS NANAJI ACHARY	JEYPORE SADAR /165 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/57/2024	LALINDRA SABAR	MOHENDRA KUMAR MOHAPATRO	JUNAGARH /224 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/61/2024	SANTANU DAS @ DOZAR	SRIKANTA PANDA	BHUBANESWAR G.R.P.S. /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/63/2024	SANTOSH KUMAR	BIBHU PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/65/2024	NILANCHALA DEHURY	MAHES DAS	K.NUAGOAN /49 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/66/2024	LINGARAJ BEHERA	MAHES DAS	SPL.TASK FORCE /4 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/67/2024	BRUSHABHA PRADHANI	MAHES DAS	BALLIGUDA /188 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/68/2024	CHINU NAYAK	MAHES DAS	TUMUDIBANDHA /151 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/70/2024	KARTIK DIGAL	ANIRUDHA DAS	K.NUAGOAN /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/72/2024	MADHUSUDAN KUMAR @ MADHUSUDAN SINGH	ANIRUDHA DAS	PATTAPUR (ASKA) /462 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/76/2024	DULHAN KHAN	RAJIB LOCHAN PATTNAIK	PADWA /159 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/77/2024	SK.BABA@SK.ILLIAS	TUSHAR KANTA SAHOO	KANDARPUR /171 /2023
		VS	VS	()

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35	D-BLAPL/78/2024	STATE OF ODISHA SANTA @ SANTOSH NAIK @ SANTAN NAIK VS	ASHOK KUMAR PRADHAN VS	// BHANJANAGAR /427 /2020 ()
36	D-BLAPL/81/2024	STATE OF ODISHA HIMANSHU NAYAK VS	RAKESH KUMAR ROUTHAY VS	// BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023 ()
37	D-BLAPL/84/2024	STATE OF ODISHA ROHIT CHOUDHURY VS	MAHES DAS VS	// / /0 ()
38	D-BLAPL/85/2024	STATE OF ODISHA DEBRAJ MAJHI VS	MAHES DAS VS	// KOTOAGARH /159 /2023 ()
39	D-BLAPL/86/2024	STATE OF ODISHA BHUBAN KUMAR MALIK VS	RAJENDRA KUMAR DASH VS	// NAIKANI-DIHI /231 /2023 ()
40	D-BLAPL/88/2024	STATE OF ODISHA BISWANATH BARIK @ BABU VS	AJIT KUMAR MOHANTY VS	// PURI SADAR /170 /2023 ()
41	D-BLAPL/93/2024	STATE OF ODISHA NARROTTAM MAJHI VS	PRAJIT KUMAR PRADHAN VS	// KISINDA /86 /2023 ()
42	D-BLAPL/94/2024	STATE OF ODISHA BISHAL KUMBHAR VS	LAXMI NARAYAN PATEL VS	// BURLA /565 /2022 ()
43	D-BLAPL/95/2024	STATE OF ODISHA BIKI ORAM VS	LAXMINARAYAN PATEL VS	// RENGALI (SAMBALPUR) /141 /2022 ()
44	D-BLAPL/96/2024	STATE OF ODISHA RINKU SAIKH VS	LAXMI NARAYAN PATEL VS	// KUCHINDA /257 /2023 ()
45	D-BLAPL/115/2024	STATE OF ODISHA MALAYA RANJAN MAHAKUD VS STATE OF ODISHA	SURESH KUMAR JENA VS	// / /0 () //

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46	D-BLAPL/119/2024	BISWANATH NAIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /161 /2023 () //
47	D-BLAPL/122/2024	JITU@JITENDRA DEHURY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DAITARI /80 /2019 () //
48	D-BLAPL/123/2024	HADI DEI @ NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /166 /2021 () //
49	D-BLAPL/125/2024	SARBESWAR BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /266 /2023 () //
50	D-BLAPL/127/2024	PADAN KUMAR DAS VS STATE OF ODISHA	NARESH CHANDRA JENA VS	/ /0 () //
51	D-BLAPL/129/2024	LOKNATH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /158 /2022 () //
52	D-BLAPL/132/2024	SEKH BABU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATPUR /42 /2023 () //
53	D-BLAPL/140/2024	SIMANCHAL DHANGDABHUYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /149 /2023 () //
54	D-BLAPL/142/2024	DILEEP KUMAR P VS STATE OF ODISHA	SUSHIL NIMBKAR VS	EOW,BHUBANESWAR /6 /2023 () //
55	D-BLAPL/144/2024	DILIP PING @ KHADI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BADMAL /320 /2023 () //
56	D-BLAPL/146/2024	NARENDRA BIBHAR @ MILU @ NARENDRA BIBAR VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA SADAR /212 /2023 () //
57	D-BLAPL/147/2024	SHANTI BANCHHOR @ SHANTI LATA BANCHHOR @ RADHE	SARATHI JYOTI MOHANTY	PAIKMAL /194 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/148/2024	SAGAR PANDA	MANOJ KUMAR MOHAPATRO	G.R.P.S.,BERHAMPUR /114 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/150/2024	SHYAMA @ SHYAM SUNDAR GADTIA @ PRADHAN	SARATHI JYOTI MOHANTY	PAIKMAL /194 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/151/2024	KRUSHNA MOHAN GOCHHAYAT @ MILU	AMITAV TRIPATHY	NAYAGARH SADAR /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/159/2024	JIBAN BHOI	AKSHAYA KUMAR SUBUDHI	BALIANTA P.S. /427 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/161/2024	PRAKASH CHANDRA SWAIN	SWOYAM PRABHU JENA	BHADRAK TOWN /619 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/163/2024	MD. IKRAM	PRADEEP KUMAR KUNDU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/165/2024	JAGA SAHOO @ JAGANNATH SAHOO	BISWAJIT SAHOO	ODAGAON /214 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/179/2024	GOBINDA DAS	SOUGAT DASH	REMUNA /147 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/181/2024	AMARJIT DIPA @ DEEP	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/183/2024	MANGALSINGH HARIJAN	BALARAM KHARA	JEYPURE SADAR /219 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/185/2024	SIDHE@SIDHESWAR PADHAN	SURYAKANTA DWIBEDI	KHAPRAKHOL /232 /2023
		VS	VS	()

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69	D-BLAPL/186/2024	STATE OF ODISHA ROHIT KUMAR SINGH VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /317 /2023 0
70	D-BLAPL/187/2024	STATE OF ODISHA DAMODAR MALLICK@DAMODAR MALLIK VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /317 /2023 0
71	D-CMAPL/211/2024	STATE OF ODISHA PRATAP KUMAR SUBUDHI VS	UMA CHARAN MISHRA VS	// // 0
72	D-CMP/109/2024	COMMISSIONER OF CONSOLIDATION, ORISSA AND OTHERS PARTHA SARATHI DAS VS	VIJAYA KAR VS	// // 0
73	D-CMP/114/2024	ARUP KUMAR MITRA PRATAP BEURA VS	AMIT PRASAD BOSE VS	// // 0
74	D-CMP/125/2024	RAJKISORE BEURA PUSPA DEVI AGRAWAL @ PUSPA AGRAWAL VS	SUSHANTA KUMAR JOSHI VS	// // 0
75	D-CMP/138/2024	SANTOSH DEVI AGRAWAL MAMI MOHARANA VS	SOUMYA SUCHARITA DEO VS	// // 0
76	D-CMP/205/2024	KAMAL KUMAR GHOSH PRAFULLA KUMAR SWAIN VS	DURYODHAN SAHOO VS	// // 0
77	D-CMP/243/2024	SABITA ROUT AKSHAYA NAIK VS	SUBHENDU KAR VS	// // 0
78	D-CMP/247/2024	ANANDA BEHERA NIRMAL KUMAR SAMAL VS	PABITRA KUMAR NAYAK VS	// // 0
79	D-CONTC/9/2024	MRUTYUNJAYA SAHU PRAHALLAD PUHAN VS	adv. VS	// // 0
		ARAVIND AGHRAWAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT, ODISHA, BBSRF.		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	D-CONTC/16/2024	SASHIREKHA RANA VS ATANU BHOWMICK, SAIL.	ADV. VS	// 0 //
81	D-CONTC/38/2024	SUSHIL KUMAR JENA VS SUSHIL LOHANI, I.A.S	ADV VS	// 0 //
82	D-CONTC/41/2024	DEBARAJ MALLICK VS SUSHIL LOHANI, I.A.S	ADV VS	// 0 //
83	D-CONTC/42/2024	DEBENDRA BASANTRA VS AMITABH THAKUR, I.P.S	ADV VS	// 0 //
84	D-CONTC/44/2024	RABINDRA KUMAR SUTAR VS SATYABRATA SAHOO, I.A.S	ADV VS	// 0 //
85	D-CONTC/47/2024	RAJESH KUMAR PRADHAN VS AMITA PATTNAIK, O.E.S, D.E.O, GANJAM	ADV VS	// 0 //
86	D-CONTC/48/2024	ADITI MOHAPATRA VS G RAGHUJI I.A.S	ADV VS	// 0 //
87	D-CONTC/50/2024	BHARAT CHANDRA DORA VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMER'S DEPT., BBSR	MANAS PATI VS	// 0 //
88	D-CONTC/51/2024	DIGBIJAYA SAMANTARAY VS AMITA PATTNAIK, OES	adv. VS	// 0 //
89	D-CONTC/53/2024	KUNI SAHU VS ANU GARG, I.A.S	ADV VS	// 0 //
90	D-CONTC/56/2024	SHAILA NAIK VS ANU GARG, I.A.S	ADV VS	// 0 //
91	D-CONTC/57/2024	PRAMOD KUMAR DASH	ADV	//



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		VS	VS	0
92	D-CONTC/59/2024	SATYABRATA SAHU, I.A.S YASHOBANTA NAIK	ADV	//
		VS	VS	0
93	D-CONTC/62/2024	ANU GARG, I.A.S KARTIK CHANDRA JENA	adv.	//
		VS	VS	0
94	D-CONTC/66/2024	ARAVIND AGFAWAL, I.A.S. DILLIP KUMAR PANDA	ADV.	//
		VS	VS	0
95	D-CONTC/69/2024	PRASANTA KUMAR SATPATHY, COIMPETENT AUTHORITY, NHAI LAXMI KANTA PATTANAYAK	ADV.	//
		VS	VS	0
96	D-CONTC/73/2024	SUJATA R. KARTHIKEYAN, I.A.S. RAJ NARAYAN SAHU	ADV	//
		VS	VS	0
97	D-CONTC/76/2024	PRAHALAD SAHAI MEENA, I.P.S BISHIKESHAN BHOL	ADV	//
		VS	VS	0
98	D-CONTC/94/2024	HEMANTA KUMAR MAHANTA, B.D.O, TANGI SUSANTA KUMAR SAMANTARAY	ADV	//
		VS	VS	0
99	D-CONTC/95/2024	BANKANIDHI SAHOO REGETI DHANNUNJAYA	SARBESWAR BEHERA	//
		VS	VS	0
100	D-CONTC/98/2024	DR. PRADEEP KUMAR PATRA, CDMO AND PHO, GAJAPATI SHANTILATA SAHU	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
101	D-CONTC/111/2024	SIDHESWAR BALIRAM BONDAR, I.A.S SUMITRA SAHOO	ADV	//
		VS	VS	0
102	D-CONTC/113/2024	SRIKANTA KUMAR PARIJA, OAS(JB), TAHASILDAR, MARSHAGHAI DR.PRAFULLA KUMAR PANDA	ADV	//
		VS	VS	0

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103	D-CONTC/117/2024	KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY TRILOCHAN PARIDA VS	BIKASH MISHRA VS	// // 0
104	D-CONTC/119/2024	ARAVIND AGRAWAL, I.A.S DEBENDRA NATH MISHRA VS	BIKASH MISHRA VS	// // 0
105	D-CONTC/135/2024	ARAVIND AGRAWAL, I.A.S ANIL KUMAR DAS VS	MADHUMITA PANDA VS	// // 0
106	D-CONTC/137/2024	ARVIND AGRAWAL, COMMNR. CUM PRINCIPAL SECY., HIGHER EDUCATION NRUSINGHA CHARANA SAHOO VS	ADV VS	// // 0
107	D-CONTC/169/2024	ER. SATRUGHNA MOHARANA, CHIEF ENGINEER, UPPER KOLAB PROJECT, KORAPUT DR.RAJAT MOHANTY VS	ADV. VS	// // 0
108	D-CONTC/170/2024	SHALLINI PANDIT, IAS NABAGHANA KAPA VS	ADV VS	// // 0
109	D-CONTC/173/2024	G.MATHI VATHANAN, I.A.S TUSHARKANTA ROUT VS	ADV VS	// // 0
110	D-CONTC/174/2024	G.MATHI VATHANAN, I.A.S LINGARAJ PRADHAN VS	PRASANTA KUMAR MISHRA VS	// // 0
111	D-CONTC/179/2024	ASWATHY S., I.A.S. KALYANI DASH VS	ADV. VS	// // 0
112	D-CONTC/180/2024	BHABANI SHANKAR CHAYANI, DIRECTOR OF HIGHER EDUCATION DEPT. GOPINATH MALLICK VS	CHIRANJAJEEV BIDYABHUSAN VS	// // 0
113	D-CONTC/181/2024	AMIYA KUMAR SAHOO CHITTARANJAN DHAL VS	ADV. VS	// // 0
		ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.		//

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114	D-CONTC/186/2024	CHITTA RANJAN MISHRA VS	ADV VS	// 0
115	D-CONTC/187/2024	CHINMAY ACHARYA, SUBCOLLECTOR, AND SUB DIVISIONAL MAGISTRATE,BBSR RITA RANI NAYAK VS	ADV VS	// 0
116	D-CONTC/196/2024	GIRIDHAR ARAMANE, SECY. TO GOVT. OF INDIA, MINISTRY OF DEFENCE NAROTTAM MALLICK @NAIK VS	ADV VS	// 0
117	D-CONTC/202/2024	G.MATHIVATHANAN, COMMNR CUM SECY. TO GOVT. PARLIAMENTARY AFFAIRS DEPT., BBSR CHAKRADHAR JENA VS	SUKANTA KUMAR NAYAK VS	// 0
118	D-CONTC/212/2024	UMAKANTA BEHERA, BLOCK DEVELOPMENT OFFICER, MARSAGHAI, KENDRAPARA CHAKRA BEHERA VS	ADV. VS	// 0
119	D-CONTC/217/2024	SACHIDANANDA NAIK, O.A.S. SARJAN BEHERA VS	ADV. VS	// 0
120	D-CONTC/219/2024	SACHIDANANDA NAIK, O.A.S. EKADASI BEHERA VS	ADV. VS	// 0
121	D-CONTC/220/2024	SACHIDANANDA NAIK, O.A.S. MONALISHA DASH VS	ADV VS	// 0
122	D-CONTC/227/2024	ARUN SARANGI, I.P.S PRASANA BEHERA VS	ADV. VS	// 0
123	D-CRLA/4/2024 CRLA/1/2024	SACHIDANANDA NAIK, O.A.S. BHARAT MAHANTA VS	BHABANI SHANKAR DASPARIDA VS	BARIA /56 /2021 A.D.J.,CHAMPUPA(Kendujhar)
124	D-CRLA/17/2024 CRLA/2/2024	STATE OF ODISHA AMULYA KUMAR SAHU VS	JUGALA KISHORE PANDA VS	ST/0000039/2021 VIGILANCE PS (BERHAMPUR) /4 /2020
125	D-CRLA/19/2024	STATE OF ODISHA(VIG.) LUDU PANGI	DEEPAKANKAR PANIGRAHY	SPECIAL JUDGE (VIGILANCE), PHULBANI(Kandha) GR/0000002/2020 DAMANJODI /37 /2022

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		VS	VS	()
126	D-CRLA/31/2024	STATE OF ODISHA MANAS RANJAN SAHOO	RAMANI KANTA PATTANAIK	// CUTTACK VIGILANCE /50 /2018
		VS	VS	()
127	D-CRLA/34/2024	STATE OF ODISHA(VIG.) SUSANTA DALAI	JYOTIRMAYA SAHOO	// SHERAGADA /99 /2018
		VS	VS	()
128	D-CRLA/43/2024	STATE OF ODISHA JAGANNATH KUMAR PADHI	JYOTIRMAYA SAHOO	// BAIDYANATHPUR /608 /2023
		VS	VS	()
129	D-CRLA/48/2024	STATE OF ODISHA SYLVANUS LAKRA	JAGABANDHU SAHU	// SAMBALPUR VIGILANCE /16 /2009
		VS	VS	()
130	D-CRLA/60/2024	STATE OF ODISHA(VIG.) ASHOK KUMAR PATASAHANI	DEVASHIS PANDA	// BHUBANESWAR VIGILANCE /29 /2011
		VS	VS	()
131	D-CRLA/98/2024	STATE OF ODISHA(VIG.) HAPPY @ SMRUTIRANJAN KUANR	SAMARENDRA MOHANTY	// TIRTOL /101 /2018
		VS	VS	()
132	D-CRLA/157/2024	STATE OF ODISHA GUDU @ ABINASH SAHOO	SUSHANTA KUMAR SAMANTARAY	// CHAULIAGANJA /184 /2017
		VS	VS	()
133	D-CRLA/167/2024	STATE OF ODISHA SENIOR INTELLIGENCE OFFICER	TUSHAR KANTI SATAPATHY, SR.S.C.	// / /0
		VS	VS	()
134	D-CRLA/170/2024	SAMIR KUMAR PRADHAN NILU @ BIBEK NAYAK	PRAVASH CHANDRA JENA	// CHANDABALI /63 /2022
		VS	VS	()
135	D-CRLA/184/2024	STATE OF ODISHA GOURANGA CHARAN SATAPATHY	GOKULANANDA MOHAPATRA	// CUTTACK VIGILANCE /38 /2007
		VS	VS	()
136	D-CRLMA/182/2024	STATE OF ODISHA(VIG.) RAMESH KUMAR AGRAWAL	SASIM AMITAV PATTNAIK	// /24 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMC/3/2024 CRLMC/1/2024	STATE OF ODISHA SOMANATH BAGH@RENCU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SPL.TASK FORCE /26 /2020 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur ) GR/0000183/2020
138	D-CRLMC/12/2024	JAGANATH KHATI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /39 /2021 () //
139	D-CRLMC/21/2024	RASMITA NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /319 /2019 () //
140	D-CRLMC/49/2024	KUNA @ KISHORE @ KISHOE PARIDA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	LALBAG /187 /2023 () //
141	D-CRLMC/71/2024	SURESH KUMAR SHARMA VS STATE OF ODISHA	PATITAPABAN PANDA VS	INDUASTRIAL,NISA /13 /2016 () //
142	D-CRLMC/79/2024	TANKADHAR BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /483 /2021 () //
143	D-CRLMC/80/2024	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
144	D-CRLMC/89/2024	CHHABI PALTASINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /276 /2022 () //
145	D-CRLMC/91/2024	KALIA @ SATYA PRAKASH JENA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /213 /2012 () //
146	D-CRLMC/105/2024	MONOJ DUGAR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SAHADEV KHUNTA /352 /2022 () //
147	D-CRLMC/107/2024	ANSHUMAN SAMANTARAY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NAYAPALLI P.S. /657 /2019 () //

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148	D-CRLMC/110/2024	DURYODHAN SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /58 /2007 () //
149	D-CRLMC/112/2024	KANHU CHARAN SAHU @ KALUCHARAN SAHOO VS STATE OF ODISHA	MANORANJAN PADHY VS	GOSANINUAGAM /11 /2008 () //
150	D-CRLMC/113/2024	CHANDRASEKHAR RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
151	D-CRLMC/114/2024	MAYUR CHATURVEDI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	AIRPORT /270 /2023 () //
152	D-CRLMC/120/2024	DEBARCHAN PUTEI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //
153	D-CRLMC/121/2024	SUBHALAXMI BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /94 /2020 () //
154	D-CRLMC/124/2024	JAHARUL ISLAM VS STATE OF ODISHA	ABHILASH MISHRA VS	BIRMAHARAJPUR /80 /2018 () //
155	D-CRLMC/126/2024	SANDEEP SINGH KAKKAD VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 () //
156	D-CRLMC/131/2024	BIJAY GOLDAR VS STATE OF ODISHA	DURGA PRASAD JENA VS	/ /0 () //
157	D-CRLMC/136/2024	NASREEN FATIMA@ N.FATIMA VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	BALASORE VIGILANCE /28 /2020 () //
158	D-CRLMC/138/2024	JUBARAJ MAHALA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	/ /0 () //
159	D-CRLMC/153/2024	NABA KISHORE GUMANSINGH @ SWAUB	PRAVASH CHANDRA JENA	/114 /2007

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		VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMC/156/2024	MIR RAJA ALLI	ANIRUDHA DAS	BALASORE VIGILANCE /28 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
161	D-CRLMC/169/2024	VARSHA RANI KYAL	BISWAJIT NAYAK	PURIGHAT /221 /2022
		VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMC/172/2024	NIBEDITA JOGANIA	ALOK KUMAR MOHAPATRA	MARKAT NAGAR /91 /2023
		VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMP/13/2024	ACHANA BEGERA	RITA SINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	D-CRLMP/26/2024	SK.GOLAM MURTAZA	RAJKUMAR SUTAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMP/62/2024	SURESH CHANDRA PARIDA	KALI PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	D-CRLMP/101/2024	PRITI PRAKASH RAY	SIVA SANKAR CHAINI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMP/109/2024	SATYABADI PRADHAN	MANORANJAN PADHY	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, PURI		//
168	D-CRLMP/133/2024	PAWAN KU AGRAWAL	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMP/135/2024	NARAYAN CHANDRA ROUT	SUBASH CHANDRA ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	D-CRLMP/145/2024	KETAKI LENKA	JAGAJIBAN PRADHAN	/ /0
		VS	VS	()

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171	D-CRLMP/164/2024	STATE OF ODISHA SANDHYA SUPAKAR @ SANDHIYA SUPKAR VS	JAYADEBA BEHERA VS	// //0 0
172	D-CRLMP/166/2024	STATE OF ODISHA SITARA BEGUM VS	ALOK KUMAR MOHAPATRA VS	// //0 0
173	D-CRLREV/5/2024 CRLREV/1/2024	STATE OF ODISHA SUBASH CHANDRA TRIPATHY VS	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /1235 /2020 A.D.J.,ANGUL(Anugul ) CT/0000051/2021
174	D-CRLREV/10/2024 CRLREV/2/2024	STATE OF ODISHA SUNDARLAL@NEPAL NAG VS	ARIJEET MISHRA VS	// JEYPORE SADAR /102 /2015 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput) CRA/0000005/2020
175	D-CRLREV/139/2024	STATE OF ODISHA TAPAS RANJAN BISWAL VS	SATYA RANJAN MULIA VS	// //0 0
176	D-FAO/13/2024	NARESH KUMAR PALAI STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// //0 0
177	D-FAO/43/2024	SAROJA KUMAR CHOUDHURY JHUNU PANIGRAHI VS	DEEPALI MAHAPATRA VS	// //0 0
178	D-FAO/46/2024	UNION OF INDIA M/S. INDIA ASSURANCE CO.LTD., CUTTACK VS	GOPAL CHANDRA SAMANTARAY VS	// //0 0
179	D-FAO/55/2024	HULAS CHANDRA PAL@HULAS PAL D.M., M/S. NEW INDIA ASSURANCE CO.LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// //0 0
180	D-FAO/100/2024	MAHESWAR BEHERA D.M., NEW INDIA ASSURANCE CO. LTD. VS	MAHITOSH SINHA VS	// //0 0
181	D-FAO/136/2024	PRAMILA SAHU D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS	SOMNATH ROY VS	// //0 0
		SK. AMIN ULLAH		//



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182	D-GCRLA/188/2024 GCRLA/1/2024	STATE OF ODISHA VS DHULESWAR ROUT	A.G.A. VS	CUTTACK SADAR /111 /2009 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) ST/0000026/2010
183	D-MACA/24/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS DIVYA KUMAR	PRASANTA KUMAR MAHALI VS	// 0 //
184	D-MACA/28/2024	LEGAL MANAGER, M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD. VS KALPANA DAS	ADAM ALI KHAN VS	// 0 //
185	D-MACA/32/2024	B.M/D.M. M/S. ORIENTAL INSURANCE CO. LTD. VS SANJUKTA PANDA	PRASANTA KUMAR MAHALI VS	// 0 //
186	D-MACA/68/2024	SUNDEEPTA@ SANDEEPTA KUMAR MOHANTY VS SHAKTI MALL	KAPILA CHARAN NAYAK VS	// 0 //
187	D-MACA/81/2024	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. VS PRIYANKA SUBUDHI @ SAHOO	SUBRAT SATPATHY VS	// 0 //
188	D-MATA/36/2024	SHUBHASRI NIVEDITA MISHRA VS AMBIKA PRASAD MISHRA	SAILABALA JENA VS	// 0 //
189	D-MATA/110/2024	BEDABYASA NAYAK VS JASMIRANI SAHOO	TAPASWINI SINHA VS	// 0 //
190	D-RPFAM/6/2024	GOUTAM CHARAN MALLA VS SASMITA PATTANAİK	SATYAJIT MOHAPATRA VS	// 0 //
191	D-RPFAM/104/2024	MANOJ@MURALIDHAR BARIK VS MAMATA BARIK	SANATAN DAS VS	// 0 //
192	D-RPFAM/214/2024	SATYABADI MUDULI VS JASODA MUDULI	DEEPAK RANJAN SUNDARAY VS	// 0 //
193	D-RSA/89/2024	SHAILABALA NANDA	HIMANSHU BHUSAN DASH	//

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		VS	VS	0
194	D-RSA/131/2024	SAMAJ, CUTTACK JHUMARAL HATI	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
195	D-RSA/133/2024	TAPASWINI KARTA NAMITA NAYAK	D.P.MOHANTY	//
		VS	VS	0
196	D-RSA/184/2024	PARSURAM DWIBEDY UMAKANTA PRADHAN	BAIDHR KHATOI	//
		VS	VS	0
197	D-RSA/192/2024	RABI NARAYAN PRADHAN FAKIR CHARAN MALLICK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
198	D-RSA/241/2024	BIJAY KUMAR MOHAPATRA SABITRI DAS	AJODHYA RANJAN DASH	//
		VS	VS	0
199	D-RVWPET/128/2024	ANTARYAMI NANDI CHAKRADHAR GIRI	AMIT PRASAD BOSE	//
		VS	VS	0
200	D-TRP(C)/19/2024	STATE OF ODISHA SARITA TARAI	ARIJEET MISHRA	//
		VS	VS	0
201	D-TRP(C)/21/2024	RAMAKANTA TARAI BARSHARANI SADANGI	AMARENDRA KUMAR MISHRA	//
		VS	VS	0
202	D-TRP(C)/107/2024	UDDHABA SADANGI SWASTI SUMAN PRIYADARSHINI	SANJAYA KUMAR DAS	//
		VS	VS	0
203	D-TRP(C)/124/2024	ABINASH BARIK SOUMYA MISHRA	BISWARANJAN DAS	//
		VS	VS	0
204	D-TRP(C)/159/2024	BISWAJIT MISHRA MADHUSMITA SWAIN	PRAVASHA PUJAREE PARIDA	//
		VS	VS	0

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205	D-TRP(C)/163/2024	CHOUDHURY SATYABRATA ROUT TAMANNA AGARWAL VS	LALIT KUMAR MAHARANA VS	// // 0
206	D-WA/20/2024	AAKASH AGARWAL STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
207	D-WA/71/2024	PANCHANAN SWAIN ANAM DIGAR VS	NIRANJAN LENKA VS	// // 0
208	D-WA/75/2024	REGIONAL MANAGER RESERVE BANK OF INDIA, BBSR ARUN KUMAR KHANDA VS	SAIBRATA RATH VS	// // 0
209	D-WA/127/2024	STATE OF ODISHA BANALATA SAHOO VS	SUNSHINE ANAND SWAIN VS	// // 0
210	D-WA/146/2024	JASHOBANTI SAHOO BOARD OF SECONDARY EDUCATION, ODISHA VS	S.S.RAO, SR.ADV. VS	// // 0
211	D-WA/229/2024	RAJKISHORE PATRA ALEKHA CHANDRA BEHERA VS	PRAMOD KUMAR SAHOO VS	// // 0
212	D-WP(C)/1/2024	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	JYOTIRMAY GUPTA VS	// // 0
213	D-WP(C)/2/2024	STATE OF ODISHA PRADIPTA KUMAR SWAIN VS	JYOTIRMAY GUPTA VS	// // 0
214	D-WP(C)/3/2024	STATE OF ODISHA PITABASA MAHALI VS	SAILABALA JENA VS	// // 0
215	D-WP(C)/4/2024	UNION OF INDIA SIBA MALLIK VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// // 0 //

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216	D-WP(C)/5/2024	SWARUP KUMAR DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
217	D-WP(C)/7/2024 WP(C)/1/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
218	D-WP(C)/8/2024	SANJUKTA PANDA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
219	D-WP(C)/10/2024	RABINDRA KUMAR TRIPATHY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
220	D-WP(C)/11/2024 WP(C)/3/2024	RABINDRA NATH KUMBHAKAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	D-WP(C)/12/2024	DHULESWAR RANBIDA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
222	D-WP(C)/14/2024	ARUN KUMAR BAKUL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
223	D-WP(C)/15/2024	LABANYA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
224	D-WP(C)/17/2024	GAURANGA CHANDRA JENA VS DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
225	D-WP(C)/18/2024	NIRANJAN PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
226	D-WP(C)/22/2024	ARUN PRASAD NAYAK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
227	D-WP(C)/23/2024	RUBY DASH	SAILABALA JENA	//

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		VS	VS	0
		UNION OF INDIA		//
228	D-WP(C)/25/2024	UCO BANK, ROURKELA MAIN BRANCH, SUNDARGARH	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		REGIONAL LABOUR COMMISSIONER (CENTRAL), ROURKELA, SUNDARGARH		//
229	D-WP(C)/26/2024	PRAFULLA MALLICK	SATYABRATA MOHANTY	//
		VS	VS	0
		GOVT. OF ODISHA		//
230	D-WP(C)/27/2024	RAMESH KUMAR BALIARSINGH	DEEPANKAR PANIGRAHY	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/29/2024	UCO BANK, ROURKELA MAIN BRANCH, SUNDARGARH	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		REGIONAL LABOUR COMMISSIONER (CENTRAL), ROURKELA, SUNDARGARH		//
232	D-WP(C)/30/2024	DEBENDRANATH MALLICK	SATYABRATA MOHANTY	//
		VS	VS	0
		GOVT. OF ODISHA		//
233	D-WP(C)/31/2024	ANANDA CHANDRA PANIGRAHI	SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/33/2024	SANTOSH KUMAR ROUTRAY	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/34/2024	PRASHANTO@PRASANTA KUMAR MISHRA	DEEPANKAR PANIGRAHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/35/2024	NIRANJAN NAYAK	MANAS PATI	//
	WP(C)/2/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/37/2024	SABITRI PANDA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/39/2024	DILESWAR MEHER	TIKERAM MEHER	//
		VS	VS	0

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239	D-WP(C)/40/2024 WP(C)/12/2024	STATE OF ODISHA BISWAJIT AMANTA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// // 0 //
240	D-WP(C)/45/2024	KABITA MANJARI KANUNGO VS STATE OF ODISHA	BIBUDHENDRA DASH VS	// 0 //
241	D-WP(C)/49/2024	SARAT CHANDRA DALAI VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
242	D-WP(C)/52/2024	KHITISH CHANDRA TRIPATHY VS THE COLLECTOR, CUM VICE CHAIRMAN, TAMDA, ANGUL	BHABANI SHANKAR RAYAGURU VS	// 0 //
243	D-WP(C)/54/2024	SHRADDHA SASWOTI MOHANTY VS UNION OF INDIA	ROHIT RANJAN RAY VS	// 0 //
244	D-WP(C)/58/2024	DAITARI ROUT VS PRINCIPAL SECY., WATER RESOURCES DEPT. ODISHA, BBSR	MANORANJAN MISHRA VS	// 0 //
245	D-WP(C)/60/2024	SATYAJIT CHATARJEE VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
246	D-WP(C)/61/2024	MUNI KHORA @ MAHANANDIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
247	D-WP(C)/63/2024	SANJEEB KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
248	D-WP(C)/64/2024	RAJEEB SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	BRAJA KISHORE SAHOO VS	// 0 //
249	D-WP(C)/65/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //

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250	D-WP(C)/67/2024	SUJOGYA SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
251	D-WP(C)/70/2024	SATYASHRI MOHAPATRA VS STATE OF ODISHA	RUDRA NARAYAN PARJIA VS	// 0 //
252	D-WP(C)/72/2024	PRATIVARANI MOHAPATRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
253	D-WP(C)/74/2024	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
254	D-WP(C)/77/2024	CHITRASEN BISOI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
255	D-WP(C)/78/2024 WP(C)/5/2024	DOLAMANI NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
256	D-WP(C)/79/2024	UTKAL KESHARI MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
257	D-WP(C)/80/2024 WP(C)/11/2024	BHABANI SHANKAR THAKUR VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
258	D-WP(C)/82/2024 WP(C)/6/2024	SUNDARMANI NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
259	D-WP(C)/83/2024	PRAVAS KUMAR BEHURA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
260	D-WP(C)/84/2024	RASHA KUMARI PANDA VS SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
261	D-WP(C)/85/2024	JHASAKETAN PATEL	BHABARANJAN KAR	//

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	WP(C)/4/2024	VS GOVT. OF ODISHA	VS	0 //
262	D-WP(C)/86/2024	SADASHIB HATI	BHABARANJAN KAR	//
	WP(C)/7/2024	VS GOVT. OF ODISHA	VS	0 //
263	D-WP(C)/87/2024	CHINI NIRAKARA PATRA	ASHOK DAS	//
		VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	VS	0 //
264	D-WP(C)/88/2024	BHARGABI NAIK	BHABARANJAN KAR	//
	WP(C)/8/2024	VS GOVT. OF ODISHA	VS	0 //
265	D-WP(C)/90/2024	HAREKRUSHNA PATEL	BHABARANJAN KAR	//
	WP(C)/9/2024	VS GOVT. OF ODISHA	VS	0 //
266	D-WP(C)/91/2024	RAKESH PATRA	JAYAKRISHNA MOHAPATRA	//
		VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/92/2024	CHINI NIRAKARA PATRA	ASHOK DAS	//
		VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	VS	0 //
268	D-WP(C)/93/2024	SASIKANTA BARICK	BUDHIRAM DAS	//
	WP(C)/10/2024	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/96/2024	CHINI NIRAKARA PATRA	ASHOK DAS	//
		VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	VS	0 //
270	D-WP(C)/97/2024	M/S. GREEN CIRCLE ENVIRONMENT PVT. LTD., BBSR	SUSANTA KUMAR DASH	//
		VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/99/2024	HADIA GOUDA	ASHOK DAS	//
		VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	VS	0 //
272	D-WP(C)/101/2024	BHARAT CHANDRA NAYAK	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :02/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/102/2024	ODISHA GRAMYA BANK, BBSR SAROJINI PATRA VS STATE OF ODISHA	SATYA NARAYAN PATTANAİK VS	// // 0 //
274	D-WP(C)/103/2024	SATRUGHNA PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
275	D-WP(C)/105/2024	RAMESH KUMAR SAHOO VS BANK OF BARODA	ARUN KUMAR NAYAK VS	// 0 //
276	D-WP(C)/106/2024	KRUSHNA CHANDRA GOUDA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATIO, GANJAM	ASHOK DAS VS	// 0 //
277	D-WP(C)/108/2024	GHANASHYAM PATRA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
278	D-WP(C)/112/2024	DUSHASAN PALEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
279	D-WP(C)/115/2024	KANAKALATA MISHRA VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //
280	D-WP(C)/116/2024	RAMACHANDRA DASH VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// 0 //
281	D-WP(C)/118/2024	NILAKANTHA SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
282	D-WP(C)/120/2024	UTTAM KUMAR BARIK VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// 0 //
283	D-WP(C)/121/2024	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/122/2024	BENUDHAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
285	D-WP(C)/123/2024	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
286	D-WP(C)/126/2024	ASUTOSH PATTANAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
287	D-WP(C)/129/2024	MAHESWAR BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
288	D-WP(C)/130/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
289	D-WP(C)/132/2024	FAKIR CHARAN ROUT VS REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, BBSR	PRAMOD KUMAR NAYAK VS	// 0 //
290	D-WP(C)/134/2024	BHAGABATI JENA @ NAYAK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
291	D-WP(C)/139/2024	KALPANA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
292	D-WP(C)/140/2024	PRATAP BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
293	D-WP(C)/141/2024	PUSPALATA SUKLA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
294	D-WP(C)/142/2024	DEEPAK KUMAR BEHERA VS SUBHASHREE MAJHI	SASHIBHUSAN DAS VS	// 0 //
295	D-WP(C)/143/2024	CHAITANYA BEHERA	SATYA NARAYAN MISHRA 4	//

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		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/144/2024	SANDEEP ALOK BHOI	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/145/2024	AVAYA KUMAR MOHANTY	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/147/2024	LAXMI DHARUA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/148/2024	PRASANTA KUMAR MISRA	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		GOVT. OF ODISHA		//
300	D-WP(C)/149/2024	SAROJ KUMAR ROUTRAY	SIVA SANKAR CHAINI	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/150/2024	NALINI PANDA	BANSHIDHAR BAUG	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD, BBSR		//
302	D-WP(C)/151/2024	ASHISH PANDA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/152/2024	BRAJABANDHU BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/153/2024	RUKMANI MUNDA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/154/2024	GANESH NAIK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR		//
306	D-WP(C)/155/2024	NTPC LTD., ANGUL	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/156/2024	STATE OF ODISHA RUKMANI MUNDA VS	PABITRA KUMAR NAYAK VS	// // 0
308	D-WP(C)/157/2024	STATE OF ODISHA BANITA SWAIN VS	MANOJ KUMAR MOHANTY VS	// // 0
309	D-WP(C)/158/2024	STATE OF ODISHA DULLAV CHARAN PATRA VS	SUBRATA MISHRA VS	// // 0
310	D-WP(C)/160/2024	STATE OF ODISHA BINITA BHOI VS	PRASANTA KUMAR MISHRA VS	// // 0
311	D-WP(C)/161/2024	STATE GOVT. OF ODISHA RUPESH DEHURI VS	AMIT PRASAD BOSE VS	// // 0
312	D-WP(C)/162/2024	STATE OF ORISSA BAILOCHAN SAHOO VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0
313	D-WP(C)/164/2024	THE CHIEF COMMNR., CT AND GST, CTC SURYAMANI ROUT VS	AMIT PRASAD BOSE VS	// // 0
314	D-WP(C)/165/2024	STATE OF ORISSA SK. JAFFAR VS	AMIT PRASAD BOSE VS	// // 0
315	D-WP(C)/166/2024	STATE OF ORISSA BAMADEV SAHOO VS	PRASANTA KUMAR MISHRA VS	// // 0
316	D-WP(C)/167/2024	STATE OF ODISHA KAILASH CHANDRA PANDA VS	PRASANTA KUMAR MISHRA VS	// // 0
317	D-WP(C)/168/2024	STATE OF ODISHA ADIT KUMAR BISWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // 0 //

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	D-WP(C)/171/2024	SOUBHAGYA CHANDRA SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
319	D-WP(C)/172/2024	RAMAKRUSHNA DIKHIT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
320	D-WP(C)/175/2024	SABITA DASH VS GOVT. OF INDIA	SAMEER KUMAR DAS VS	// 0 //
321	D-WP(C)/176/2024	JAMUNA MAJHI VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
322	D-WP(C)/177/2024	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	// 0 //
323	D-WP(C)/178/2024	SIBA NAYAK VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
324	D-WP(C)/182/2024	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
325	D-WP(C)/183/2024	SK ASFAQUE ALI VS UNION OF INDIA	ALOK KUMAR MOHAPATRA VS	// 0 //
326	D-WP(C)/185/2024	NRUSINGHA CHARAN PARAMGURU VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
327	D-WP(C)/188/2024	SUKANTA KUMAR SENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
328	D-WP(C)/189/2024	PARAMANANDA BEHERA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
329	D-WP(C)/190/2024	SREYAS KALAS	GOUTAM CH. ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/191/2024	THE BRANCH MANAGER, ODISHA GRAMYA BANK, BBSR MAHODADHI BUILDERS PVT. LTD., BBSR	SURYAKANTA DASH	//
		VS	VS	0
331	D-WP(C)/193/2024	BIJAYALAXMI SAHOO CHANDRAMANI SASMAL	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
332	D-WP(C)/194/2024	DIVISIONAL MANAGER, FOOD CORPORATION OF INDIA, BBSR SARAT CHANDRA KHUNTIA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
333	D-WP(C)/195/2024	STATE OF ODISHA SABITA TRIPATHY	ANJAN KUMAR BISWAL	//
		VS	VS	0
334	D-WP(C)/197/2024	STATE OF ODISHA DR. ASHOK KUMAR MISHRA	AMITABH MISHRA	//
		VS	VS	0
335	D-WP(C)/198/2024	STATE OF ODISHA SANJAY SINGH	DEBASIS TRIPATHY	//
		VS	VS	0
336	D-WP(C)/199/2024	STATE OF ODISHA SARITA KHUNTIA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
337	D-WP(C)/200/2024	STATE OF ODISHA PARBATI SAMAL	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
338	D-WP(C)/201/2024	STATE OF ODISHA PRAMILA SAHOO @ SAHO	PRAVASH CHANDRA JENA	//
		VS	VS	0
339	D-WP(C)/203/2024	STATE OF ODISHA MADHAB CHANDRA BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
340	D-WP(C)/204/2024	STATE OF ODISHA RAMAKANTA MOHANTY	DEBIDUTTA MOHAPATRA	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/206/2024	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SATYABRATA MOHANTY (1) VS	// // 0
342	D-WP(C)/207/2024	STATE OF ODISHA KANHU CHARAN NAYAK VS	DEBIDUTTA MOHAPATRA VS	// // 0
343	D-WP(C)/208/2024	STATE OF ODISHA ACHUTANANDA DAS VS	DURGESH NARAYAN RATH VS	// // 0
344	D-WP(C)/209/2024	STATE OF ODISHA ALOK MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
345	D-WP(C)/210/2024	STATE OF ODISHA PRUTHIRAJ OJHA VS	DEBIDUTTA MOHAPATRA VS	// // 0
346	D-WP(C)/213/2024	STATE OF ODISHA SABIR KACHHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
347	D-WP(C)/215/2024	STATE OF ODISHA M/S. ARFIN SERVICE PROVIDER AGENCY, JAJPUR VS	AKSHAYA KUMAR PANDEY VS	// // 0
348	D-WP(C)/216/2024	THE PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR HEMA BHAINSA @ HEMABATI BHAINSA VS	BYOMOKESH SAHOO VS	// // 0
349	D-WP(C)/218/2024	CLAIMS COMMISSION, BBSR SABITA BARIK VS	DEBIDUTTA MOHAPATRA VS	// // 0
350	D-WP(C)/221/2024	STATE OF ODISHA SRUSTIDHAR DAS VS	SUJAY SHANKER SINGHDEO VS	// // 0
351	D-WP(C)/222/2024	STATE OF ODISHA SASMITA OJHA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// // 0 //

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/223/2024	PRIYAJIT KHATUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	D-WP(C)/224/2024	CHAKRADHAR MALLICK VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
354	D-WP(C)/225/2024	SRIYAPATI PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
355	D-WP(C)/226/2024	LAXMIPRIYA BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
356	D-WP(C)/228/2024	RANJIT PALEI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
357	D-WP(C)/230/2024	GAYADHAR DAS VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
358	D-WP(C)/231/2024	YASHASMINI PARIDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
359	D-WP(C)/232/2024	HIRANYA KUMAR SAHU VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
360	D-WP(C)/233/2024	BISWANATH BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR PATI VS	// 0 //
361	D-WP(C)/234/2024	PRASHANT SETHI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
362	D-WP(C)/235/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
363	D-WP(C)/236/2024	SUBASH SENAPATI	BISWARAJAN PARAMGURU	//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/237/2024	STATE OF ORISSA LALAT KUMAR OJHA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
365	D-WP(C)/238/2024	STATE OF ODISHA SRIDHAR DALEI	ANJAN KUMAR BISWAL	//
		VS	VS	0
366	D-WP(C)/239/2024	STATE OF ODISHA CHITTA RANJAN PARIDA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
367	D-WP(C)/240/2024	STATE OF ODISHA AJAYA KUMAR BEHERA	MANMAYA KUMAR DASH	//
		VS	VS	0
368	D-WP(C)/242/2024	STATE OF ODISHA LAXMIDHAR BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
369	D-WP(C)/244/2024	STATE OF ODISHA BAIJANTI MALLICK	RAMDAS ACHARY	//
		VS	VS	0
370	D-WP(C)/245/2024	STATE OF ODISHA MAMATA KHUNTIA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
371	D-WP(C)/246/2024	STATE OF ODISHA SITA DAS	ROHIT RANJAN RAY	//
		VS	VS	0
372	D-WP(C)/248/2024	STATE OF ODISHA RUPAK KUMAR SRICHANDAN	ROHIT RANJAN RAY	//
		VS	VS	0
373	D-WP(C)/249/2024	ODISHA STATE CASHEW DEVELOPMENT CORPORATION, GHATIKIA DASARATHA GORAI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
374	D-WP(C)/250/2024	STATE OF ODISHA SAROJ KUMAR SAHOO	ROHIT RANJAN RAY	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/251/2024	STATE OF ODISHA USHA PROJECTS (INDIA) PVT. LTD., BBSR VS	ANUPAM RATH VS	// // 0
376	D-WP(C)/252/2024	CANARA BANK, BBSR SARAT KUMAR NAYAK VS	KEDAR CHANDRA SARANGI VS	// // 0
377	D-WP(C)/253/2024	STATE OF ODISHA BALABHADRA MISHRA VS	ABHISEK KEJARIWAL VS	// // 0
378	D-WP(C)/254/2024	THE COLLECTOR AND D.M. PURI SITARA BEGUM VS	ALOK KUMAR MOHAPATRA VS	// // 0
379	D-WP(C)/255/2024	STATE OF ODISHA SANYASHI MALIK VS	BEDA PRAKASH PANDA VS	// // 0
380	D-WP(C)/256/2024	STATE OF ODISHA DR. KASHI BISWANATH SOREN VS	SHASHI BHUSAN JENA VS	// // 0
381	D-WP(C)/257/2024	STATE OF ODISHA NARASINGH MOHAPATRA VS	BHASKAR CHANDRA PANDA VS	// // 0
382	D-WP(C)/258/2024	STATE OF ODISHA NIRANJAN SWAIN VS	BRUNDABAN ROUT VS	// // 0
383	D-WP(C)/259/2024	STATE OF ODISHA JAYRAM PADHI VS	BEDA PRAKASH PANDA VS	// // 0
384	D-WP(C)/260/2024	STATE OF ODISHA SANYASHI MALIK VS	BEDA PRAKASH PANDA VS	// // 0
385	D-WP(C)/261/2024	STATE OF ODISHA LAXMIDHARA SENA VS SPL. LAND ACQUISITION OFFICER, MAYURBHANJ	SUKANTA KUMAR NAYAK VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/262/2024	LINGARAJ BISOYI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
387	D-WP(C)/263/2024	PRAKASH CHANDRA ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
388	D-WP(C)/264/2024	HARE KRUSHNA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
389	D-WP(C)/265/2024	GAGANA BIHARI BEHERA VS STATE OF ODISHA	ANANTA NARYAN PATTANAYAK VS	// 0 //
390	D-WP(C)/266/2024	ASHA MADHURI KISPOTTA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
391	D-WP(C)/267/2024	PRADYUMNA KUMAR MOHANTY VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
392	D-ABLAPL/1/2024 ABLAPL/1/2024	D SASHMITA @ DHALBEHERA SASMITA DORA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PATTAPUR (ASKA) /715 /2023 0 //
393	D-ABLAPL/7/2024	BABULA @ KRUSHNA CHANDRA JENA @ KRUSHNA CH. JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /243 /2022 0 //
394	D-ABLAPL/8/2024	RABI HARJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /373 /2023 0 //
395	D-ABLAPL/11/2024	PRAMOD KUMAR PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /173 /2023 0 //
396	D-ABLAPL/15/2024	TUHULU @ TULU DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHANDARIPOKHARI /355 /2023 0 //
397	D-ABLAPL/18/2024	KRUSHNA CHANDRA KOLAKA @ KRUSHNA KOLAKA	BIRAJA PRASANNA DAS	SESHKHAL /81 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/20/2024	JYOTI PRAKASH MOHANTA	ARIJEET MISHRA	JASHIPUR /327 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/23/2024	DIPU BEHERA	SAMARENDRA MOHANTY	JAGATSINGPUR /597 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/24/2024	RAMA BEHERA	SAMARENDRA MOHANTY	BALIKUDA /486 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/28/2024	PRADIP KUMAR DAS @ A. PRADIP KUMAR DAS	S.S.RAY (2)	ASKA /698 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/32/2024	RAJANI KANTA HANS	SEVATI SOREN	JAIPATNA /210 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/35/2024	SUSANTA KUMAR BEHERA	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /82 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/36/2024	BAINA @ DHANANJAYA BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /530 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/46/2024	DUSHASAN BISWAL	RAJESH KUMAR MAHAPATRA	BANARAPAL /455 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/47/2024	RAJENDRA BEHERA @ RAJU BEHERA	RAJENDRA NARAYAN ROUT	BAREIPALI /95 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/51/2024	LIPUNU PADHI	SATYA RANJAN MULIA	JAGATSINGPUR /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/53/2024	DEEPAK ROUT @ DIPU KANTA ROUT	ROHIT RANJAN RAY	KHURDA MODEL /738 /2023
		VS	VS	()

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**FILING REPORT AS ON :02/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/54/2024	STATE OF ODISHA DINGAR BODKIA @ BODIKYA VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
410	D-ABLAPL/58/2024	STATE OF ODISHA MURALIDHAR SAHU VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /268 /2023 ()
411	D-ABLAPL/59/2024	STATE OF ODISHA AMARESH MALLIK VS	BISWARANJAN MAHARATHA VS	// BADACHANA /391 /2023 ()
412	D-ABLAPL/64/2024	STATE OF ODISHA DHIRENDRA KUMAR PANDA VS	SANJAY KUMAR PRADHAN VS	// VIGILANCE PS (BERHAMPUR) /19 /2023 ()
413	D-ABLAPL/69/2024	STATE OF ODISHA(VIG.) BIBHUTI BHUSAN PARIDA VS	ANIRUDHA DAS VS	// MAHABIROD /170 /2023 ()
414	D-ABLAPL/73/2024	STATE OF ODISHA SARAT KUMAR ROUT VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /453 /2023 ()
415	D-ABLAPL/74/2024	STATE OF ODISHA SHRABAN KUMAR MOHANTA VS	BIRENDRA KUMAR PARDHI VS	// RARUAN /157 /2023 ()
416	D-ABLAPL/75/2024	STATE OF ODISHA MANARANJAN MOHANTA VS	ARCHANA BEHERA VS	// RARUAN /158 /2023 ()
417	D-ABLAPL/82/2024	STATE OF ODISHA BIPIN DAS VS	PRADEEP KUMAR DAS VS	// PIRAHAT P.S /233 /2023 ()
418	D-ABLAPL/83/2024	STATE OF ODISHA BULU NAIK VS	GOPAL KRISHNA NAYAK VS	// / /0 ()
419	D-ABLAPL/87/2024	STATE OF ODISHA HEMALATA MOHAPATRA VS STATE OF ODISHA	SATYAPADA SHARMA VS	// SECTOR-3 /97 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :02/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	D-ABLAPL/90/2024	PRASANTA KUMAR SETHI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	SIMULIA /431 /2023 () //
421	D-ABLAPL/92/2024	SAUDAMINI NATH @ SAUDAMINEE NATH VS STATE OF ODISHA	SARADA PRASAD DASH VS	MARSHAGHAI /541 /2023 () //
422	D-ABLAPL/97/2024	MANASA SAHOO VS STATE OF ODISHA	NABA KISHORE GURU VS	PARJANG /186 /2017 () //
423	D-ABLAPL/99/2024	RADHARANI MANDAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /117 /2023 () //
424	D-ABLAPL/100/2024	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TIHIDI /489 /2023 () //
425	D-ABLAPL/102/2024	AUSHKANTA NAYAK @ PAPUNI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /175 /2023 () //
426	D-ABLAPL/103/2024	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /340 /2021 () //
427	D-ABLAPL/104/2024	SATYA NARAYAN CHHATRIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SAINITALA /372 /2023 () //
428	D-ABLAPL/106/2024	BIJAYALAXMI PRADHAN VS STATE OF ODISHA	PANCHANAN SAHOO VS	SATYABADI /303 /2023 () //
429	D-ABLAPL/108/2024	NIBAS ROUT VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /387 /2023 () //
430	D-ABLAPL/111/2024	BIBHU PRADHAN VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BHOGRAI /444 /2023 () //
431	D-ABLAPL/116/2024	BINNALA HARISH	MANORANJAN PADHY	PARLAKHEMUNDI /194 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/117/2024	STATE OF ODISHA DEBA@DEBARAJ ROUT	KABIRAJ PRADHAN	// TANGI (KHURDA) /796 /2023
		VS	VS	()
433	D-ABLAPL/118/2024	STATE OF ODISHA NATABAR ROUT	AJIT KUMAR PANDA	// KHURDA MODEL /828 /2023
		VS	VS	()
434	D-ABLAPL/128/2024	STATE OF ODISHA BALABHADRA NAYAK	DURYODHAN SAHOO	// KENDRAPARA SADAR /919 /2023
		VS	VS	()
435	D-ABLAPL/130/2024	STATE OF ODISHA SUSANTA PARIDA @ HAPPY	BISWAJIT SAHOO	// NUAGAON /15 /2022
		VS	VS	()
436	D-ABLAPL/134/2024	STATE OF ODISHA BASANTA KUMAR BEHERA	ABHISHEK DASH	// DELANGA /381 /2023
		VS	VS	()
437	D-ABLAPL/137/2024	STATE OF ODISHA NATABAR ROUT	AJIT KUMAR PANDA	// KHURDA MODEL /829 /2023
		VS	VS	()
438	D-ABLAPL/141/2024	STATE OF ODISHA KAMALAKANTA MALIA	ALOK KUMAR KAR	// LINGARAJ P.S. /343 /2023
		VS	VS	()
439	D-ABLAPL/143/2024	STATE OF ODISHA RAM BISWAS @ RAMAKANTA BISWAS @ RAMKANT BISWAS	UMAKANTA BARIK	// UMERKOTE /102 /2021
		VS	VS	()
440	D-ABLAPL/149/2024	STATE OF ODISHA PRAKASH BEHERA	AMITAV TRIPATHY	// ODAGAON /300 /2023
		VS	VS	()
441	D-ABLAPL/152/2024	STATE OF ODISHA JOGI SETHI @ RAJESH SETHI	PRATIK DASH	// NAYAPALLI P.S. /475 /2023
		VS	VS	()
442	D-ABLAPL/154/2024	STATE OF ODISHA DEBASIS NAYAK	DIPTI RANJAN MOHAPATRA	// MAHILA P.S. BUXIBAZAR /164 /2023
		VS	VS	()

# ORISSA HIGH COURT

**FILING REPORT AS ON :02/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/155/2024	STATE OF ODISHA ITISHREE MOHANTY @ TUKUA NAYAK VS	DIPTI RANJAN MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /164 /2023 ()
444	D-ABLAPL/158/2024	STATE OF ODISHA SANKAR NAYAK @ SUBRATA VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /675 /2023 ()
445	D-ABLAPL/160/2024	STATE OF ODISHA TIMA@SUSANTA SAHOO VS	AKSHAYA KUMAR SUBUDHI VS	// BHARATPUR PS /379 /2023 ()
446	D-ABLAPL/162/2024	STATE OF ODISHA TOSHABANTA NAYAK @ PRADHAN VS	PRASANTA KUMAR ROUTRAY VS	// barpalli /405 /2023 ()
447	D-ABLAPL/168/2024	STATE OF ODISHA PRASADI K.SETH VS	AKSHAYA KUMAR SAHOO VS	// PADAMPUR /231 /2023 ()
448	D-ABLAPL/171/2024	STATE OF ODISHA SRIPATI@ SRIPATI RANJAN PATRA VS	AKSHAYA KUMAR SUBUDHI VS	// INFCITY PS /400 /2022 ()
449	D-ABLAPL/173/2024	STATE OF ODISHA SUDHANSHU MOHANTY VS	ARUN KUMAR BEHERA VS	// BHOGRAI /447 /2023 ()
450	D-ABLAPL/174/2024	STATE OF ODISHA GAYADHAR DALEI VS	PRAVASH CHANDRA JENA VS	// SPL.TASK FORCE /2 /2023 ()
451	D-ABLAPL/175/2024	STATE OF ODISHA KUMUDINI SWAIN VS	PRAVASH CHANDRA JENA VS	// BEGUNIA P.S. /440 /2023 ()
452	D-ABLAPL/176/2024	STATE OF ODISHA SATYA PRAKASH DEY VS	PRAVASH CHANDRA JENA VS	// / /0 ()
453	D-ABLAPL/177/2024	STATE OF ODISHA PRAVATA KUMAR DALEI @ PRAVAT DALEI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KHANDAPARA /100 /2022 ()



ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/178/2024	RAMAKRUSHNA MISHRA VS STATE OF ODISHA	SARAT KUMAR RAYAGURU VS	PURI TOWN /449 /2023 () //
455	D-ABLAPL/180/2024	PARTHAM BEHERA @ PARTHA AGRAWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOLAMUNDA /198 /2023 () //
456	D-ABLAPL/189/2024	BIRAJ KUANR VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	NAYAPALLI P.S. /595 /2023 () //
457	D-WPC(OA)/653/2016 WPC(OA)/653/2016	SATYAPRIYA MOHAPATRA VS STATE OF ODISHA AND OTHERS	M/S RAMAKANTA SAHOO VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :02/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTC/9801/2023 CONTC/9801/2023	MAHESH CHANDRA MOHANTY MP		1/2024
2	D-CMP/109/2024 CMP/ /	PARTHA SARATHI DAS MP	VIJAYA KAR	1/2024
3	D-FAO/13/2024 FAO/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1/2024
4	D-CRLA/4/2024 CRLA/1/2024	BHARAT MAHANTA MP	BHABANI SHANKAR DASPARIDA	1/2024
5	D-LAA/58/2019 LAA/58/2019	DIRECTOR,ITERIM TEST RANGE MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC	1/2024
6	D-WP(C)/41710/2023 WP(C)/41710/2023	SOMANATH PANI MP		1/2024
7	D-RPFAM/6/2024 RPFAM/ /	GOUTAM CHARAN MALLA MP	SATYAJIT MOHAPATRA	1/2024
8	D-RSA/169/2005 RSA/169/2005	PANGI PANDEYA MP		1/2024
9	D-ABLAPL/11324/2023 ABLAPL/11324/2023	KASTURI MOHANTY MP	S.S.RAY (2)	1/2024
10	D-TRP(C)/19/2024 TRP(C)/ /	SARITA TARAI MP	ARIJEET MISHRA	1/2024
11	D-MACA/28/2024 MACA/ /	LEGAL MANAGER, M/S. CHOLAMANDALAN GENERAL INSURANCE COMPANY LTD. MP		1/2024
12	D-WA/20/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1/2024
13	D-CRLREV/5/2024 CRLREV/1/2024	SUBASH CHANDRA TRIPATHY MP	BHABANI SHANKAR DASPARIDA	1/2024
14	D-CRLMA/448/2023 CRLMA/448/2023	RAJEEV KUMAR AGARWAL MP		1/2024
15	D-SA/58/1988 SA/58/1988	BHAGABAN SUNARI MP	M/S.S.K.MUND	1/2024
16	D-CRLMC/3/2024 CRLMC/1/2024	SOMANATH BAGH@RENCU MP	BHABANI SHANKAR DASPARIDA	1/2024
17	D-ELPET/6/2019 ELPET/6/2019	DEBASHISH SAMANTARAY MP	M/S.MILAN KANUNGO	1/2024
18	D-BLAPL/5281/2023 BLAPL/5281/2023	RADHESHYAM CHANDI @ RADHE MP		1/2024
19	D-MATA/36/2024 MATA/ /	SHUBHASRI NIVEDITA MISHRA MP	SAILABALA JENA	1/2024
20	D-CMAPL/211/2024 CMAPL/ /	PRATAP KUMAR SUBUDHI MP	UMA CHARAN MISHRA	1/2024
21	D-LAA/73/2019 LAA/73/2019	DIRECTOR, INTERIM TEST RANGE,CHANDIKU MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC	2/2024
22	D-WP(C)/3/2024 WP(C)/ /	PITABASA MAHALI MP	SAILABALA JENA	2/2024
23	D-BLAPL/6632/2023 BLAPL/6632/2023	KIRTI KUMAR TRIPATHY MP		2/2024
24	D-MATA/110/2024 MATA/ /	BEDABYASA NAYAK MP	TAPASWINI SINHA	2/2024
25	D-CMP/114/2024 CMP/ /	PRATAP BEURA MP	AMIT PRASAD BOSE	2/2024
26	D-FAO/13/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	

	FAO/ /	MP		2/2024
27	D-CRLREV/10/2024 CRLREV/2/2024	SUNDARLAL@NEPAL NAG MP	ARIJEET MISHRA	2/2024
28	D-TRP(C)/21/2024 TRP(C)/ /	BARSHARANI SADANGI MP	AMARENDRA KUMAR MISHRA	2/2024
29	D-CRLMC/71/2024 CRLMC/ /	SURESH KUMAR SHARMA MP	PATITAPABAN PANDA	2/2024
30	D-ABLAPL/6178/2023 ABLAPL/6178/2023	PAPU @ AMAR PRASAD MALATI MP		2/2024
31	D-CONTC/7275/2023 CONTC/7275/2023	DUKHISHYAM HOTTA MP	MR.PRAVAKAR BEHERA	2/2024
32	D-WA/20/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	2/2024
33	D-RSA/89/2024 RSA/ /	SHAILABALA NANDA MP	HIMANSHU BHUSAN DASH	2/2024
34	D-SA/58/1988 SA/58/1988	BHAGABAN SUNARI MP	M/S.S.K.MUND	2/2024
35	D-MACA/1020/2006 MACA/1020/2006	SUJATA SATPATHY MP		2/2024
36	D-CRLA/4/2024 CRLA/1/2024	BHARAT MAHANTA MP	BHABANI SHANKAR DASPARIDA	2/2024
37	D-WA/20/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	3/2024
38	D-WP(C)/4/2024 WP(C)/ /	SIBA MALLIK MP	SATYABRATA MOHANTY	3/2024
39	D-BLAPL/5390/2023 BLAPL/5390/2023	RAGHUNATH KHILLO MP	AMIT PRASAD BOSE	3/2024
40	D-ABLAPL/14489/2023 ABLAPL/14489/2023	KHRISTOFAR HARIJAN MP		3/2024
41	D-RPFAM/221/2023 RPFAM/221/2023	SANJAYA NAIK MP	RAJENDRA KUMAR PRADHAN	3/2024
42	D-FAO/13/2024 FAO/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	3/2024
43	D-TRP(C)/107/2024 TRP(C)/ /	SWASTI SUMAN PRIYADARSHINI MP	SANJAYA KUMAR DAS	3/2024
44	D-RSA/106/2011 RSA/106/2011	NITEI BARAD MP	M/S.L.MISHRA	3/2024
45	D-CRLA/17/2024 CRLA/2/2024	AMULYA KUMAR SAHU MP	JUGALA KISHORE PANDA	3/2024
46	D-MACA/1194/2023 MACA/1194/2023	RINARANI BEHURIA MP	BIRANCHI NARAYAN RATH	3/2024
47	D-CRLMC/89/2024 CRLMC/ /	CHHABI PALTASINGH MP	SAROJ KUMAR DASH	3/2024
48	D-CRLREV/10/2024 CRLREV/2/2024	SUNDARLAL@NEPAL NAG MP	ARIJEET MISHRA	3/2024
49	D-CMP/125/2024 CMP/ /	PUSPA DEVI AGRAWAL @ PUSPA AGRAWAL MP	SAISHANTA KUMAR JOSHI	3/2024
50	D-SA/58/1988 SA/58/1988	BHAGABAN SUNARI MP	M/S.S.K.MUND	3/2024
51	D-FAO/46/2024 FAO/ /	M/S. INDIA ASSURANCE CO.LTD., CUTTACK MP	GOPAL CHANDRA SAMANTARAY	4/2024
52	D-TRP(C)/124/2024 TRP(C)/ /	SOUMYA MISHRA MP	BISWARANJAN DAS	4/2024
53	D-CRLREV/10/2024 CRLREV/2/2024	SUNDARLAL@NEPAL NAG MP	ARIJEET MISHRA	4/2024
54	D-SA/226/1986 SA/226/1986	MOHANA MP		4/2024
55	D-CRLMC/2798/2023 CRLMC/2798/2023	GIRIJA BALAV DAS MP	GOPAL KRUSHNA MOHANTY	4/2024
56	D-CMP/138/2024 CMP/ /	MAMI MOHARANA MP	SOUMYA SUCHARITA DEO	4/2024
57	D-WA/75/2024 WA/ /	ARUN KUMAR KHANDA MP	SAIBRATA RATH	4/2024

58	D-RPFAM/104/2024 RPFAM/ /	MANOJ@MURALIDHAR BARIK MP	SANATAN DAS	4/2024
59	D-WP(C)/14150/2023 WP(C)/14150/2023	SATYAJIT BASTI MP	SWAPNIL ROY	4/2024
60	D-BLAPL/5102/2023 BLAPL/5102/2023	PRASANTA KUMAR GOUDA MP	DIPTIRANJAN MOHAPATRA	4/2024
61	D-RSA/106/2011 RSA/106/2011	NITEI BARAD MP	M/S.L.MISHRA	4/2024
62	D-ABLAPL/12565/2023 ABLAPL/12565/2023	LIPU @ SARBESWAR SAHOO MP		4/2024
63	D-MACA/873/2017 MACA/873/2017	MURALIDHAR SWAIN MP	M/S.BIRANCHI N.RATH	4/2024
64	D-CRLA/17/2024 CRLA/2/2024	AMULYA KUMAR SAHU MP	JUGALA KISHORE PANDA	4/2024
65	D-SA/226/1986 SA/226/1986	MOHANA MP		5/2024
66	D-WA/127/2024 WA/ /	BANALATA SAHOO MP	SUNSHINE ANAND SWAIN	5/2024
67	D-CMP/1547/2016 CMP/1547/2016	JYOSHNAMAYEE PRADHAN MP	BIBEKANANDA BHUYAN	5/2024
68	D-RPFAM/214/2024 RPFAM/ /	SATYABADI MUDULI MP	DEEPAK RANJAN SUNDARAY	5/2024
69	D-ABLAPL/14272/2023 ABLAPL/14272/2023	WASIM AKRAM MP		5/2024
70	D-CRLREV/176/2023 CRLREV/176/2023	SRI NARASINGHA ACHARI MATH ENDOWMENT MP	BRUNDA KANUNGO PATR RURI	5/2024
71	D-MACA/1085/2023 MACA/1085/2023	BRANCH MANAGER, NEW INDIA ASSURANCE CO.LTD MP	CAJITOSH SHINDARGARH	5/2024
72	D-CRLA/336/2019 CRLA/336/2019	RAMESH CHANDRA PRADHAN MP	RAJENDRA KUMAR PRADHAN	5/2024
73	D-FAO/55/2024 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD MP	DOPAL CHANDRA SAMANTARAY	5/2024
74	D-BLAPL/13023/2023 BLAPL/13023/2023	SUSHIL KUMAR NAYAK @ SUSHIL NAYAK MP		5/2024
75	D-RSA/106/2011 RSA/106/2011	NITEI BARAD MP	M/S.L.MISHRA	5/2024
76	D-TRP(C)/159/2024 TRP(C)/ /	MADHUSMITA SWAIN MP	PRAVASHA PUJAREE PARIDA	5/2024
77	D-WP(C)/40664/2023 WP(C)/40664/2023	DEBASISH MISHRA MP		5/2024
78	D-CRLMC/105/2024 CRLMC/ /	MONOJ DUGAR MP	KISHORE KUMAR MISHRA	5/2024
79	D-ABLAPL/13197/2023 ABLAPL/13197/2023	MANAS RANJAN RATH MP		6/2024
80	D-SA/226/1986 SA/226/1986	MOHANA MP		6/2024
81	D-WP(C)/20632/2021 WP(C)/20632/2021	KAUSAR ALI KHAN MP	M/S. SHASHI BHUSAN JENA, SANTOSH KUMAR SWAIN, S.C.BAIRIGA	6/2024
82	D-MACA/81/2024 MACA/ /	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO.PATHY MP		6/2024
83	D-CRLREV/455/2023 CRLREV/455/2023	DEBENDRA JENA@DEBENDRA KUMAR JENA MP	ANRTHA SARATHI NAYAK	6/2024
84	D-CRLA/31/2024 CRLA/ /	MANAS RANJAN SAHOO MP	RAMANI KANTA PATTANAIAK	6/2024
85	D-TRP(C)/163/2024 TRP(C)/ /	TAMANNA AGARWAL MP	LALIT KUMAR MAHARANA	6/2024
86	D-FAO/55/2024 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD MP	DOPAL CHANDRA SAMANTARAY	6/2024
87	D-BLAPL/13301/2023 BLAPL/13301/2023	BIBHISHAN MACHHA MP	AMARESH DAS	6/2024
88	D-RSA/184/2024 RSA/ /	UMAKANTA PRADHAN MP	BAIDHR KHATOI	6/2024
89	D-CMP/48/2020	SULOCHANA SAHOO	BIBEKANANDA BHUYAN	

	CMP/48/2020	MP		6/2024
90	D-WA/146/2024 WA/ /	BOARD OF SECONDARY EDUCATION, ODISHA MP	ISSRAO, SR.ADV.	6/2024
91	D-CRLMC/107/2024 CRLMC/ /	ANSHUMAN SAMANTARAY MP	BISHNU PRASAD PRADHAN	6/2024
92	D-CRLMC/114/2024 CRLMC/ /	MAYUR CHATURVEDI MP	ANJAN KUMAR BISWAL	7/2024
93	D-RSA/184/2024 RSA/ /	UMAKANTA PRADHAN MP	BAIDHR KHATOI	7/2024
94	D-CRLREV/139/2024 CRLREV/ /	TAPAS RANJAN BISWAL MP	SATYA RANJAN MULIA	7/2024
95	D-WP(C)/23/2024 WP(C)/ /	RUBY DASH MP	SAILABALA JENA	7/2024
96	D-CMP/243/2024 CMP/ /	AKSHAYA NAIK MP	SUBHENDU KAR	7/2024
97	D-CRLA/31/2024 CRLA/ /	MANAS RANJAN SAHOO MP	RAMANI KANTA PATTANAİK	7/2024
98	D-FAO/378/2023 FAO/378/2023	M/S. NEW INDIA ASSURANCE CO. LTD., MP	MAHITOSH SINHA	7/2024
99	D-ABLAPL/7994/2023 ABLAPL/7994/2023	LAKHMANA SRIMULIA @ KHILLO MP		7/2024
100	D-BLAPL/11398/2023 BLAPL/11398/2023	S.SIMA PATRA MP	SANJIB KUMAR BHANJADEO	7/2024
101	D-WA/146/2024 WA/ /	BOARD OF SECONDARY EDUCATION, ODISHA MP	ISSRAO, SR.ADV.	7/2024
102	D-MACA/910/2019 MACA/910/2019	RELIANCE G.I.CO. LTD., MP		7/2024
103	D-CRLA/1049/2023 CRLA/1049/2023	RAMESH PATRA MP	SRINIVAS MOHANTY	8/2024
104	D-MACA/32/2024 MACA/ /	B.M/D.M. M/S. ORIENTAL INSURANCE CO. MP	PRASANTA KUMAR MAHALI	8/2024
105	D-ABLAPL/9005/2023 ABLAPL/9005/2023	NIRAKAR SAHOO MP		8/2024
106	D-CRLREV/139/2024 CRLREV/ /	TAPAS RANJAN BISWAL MP	SATYA RANJAN MULIA	8/2024
107	D-FAO/100/2024 FAO/ /	D.M., NEW INDIA ASSURANCE CO. LTD. MP	MAHITOSH SINHA	8/2024
108	D-WP(C)/15248/2020 WP(C)/15248/2020	TRINATH PRADHAN MP	SANGRAM JENA, B.P.DAS	8/2024
109	D-CMP/247/2024 CMP/ /	NIRMAL KUMAR SAMAL MP	PABITRA KUMAR NAYAK	8/2024
110	D-BLAPL/11443/2023 BLAPL/11443/2023	BABULI @ JNYANA RANJAN NAYAK MP	PRASANTA KUMAR NANDA	8/2024
111	D-CRLMC/113/2024 CRLMC/ /	CHANDRASEKHAR RANA MP	AMULYA RATNA PANDA	8/2024
112	D-RSA/192/2024 RSA/ /	FAKIR CHARAN MALLICK MP	DWARIKA PRASAD MOHANTY	8/2024
113	D-WP(C)/26/2024 WP(C)/ /	PRAFULLA MALLICK MP	SATYABRATA MOHANTY	9/2024
114	D-ABLAPL/5359/2023 ABLAPL/5359/2023	SURAJ SUNA@BAJRANGI MP		9/2024
115	D-CRLREV/615/2022 CRLREV/615/2022	GOBINDA SAHU MP	DEVASHIS PANDA	9/2024
116	D-CRLMC/121/2024 CRLMC/ /	SUBHALAXMI BEHERA MP	RUDRA NARAYAN PARIJA	9/2024
117	D-MACA/24/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	9/2024
118	D-CRLA/48/2024 CRLA/ /	SYLVANUS LAKRA MP	JAGABANDHU SAHU	9/2024
119	D-FAO/100/2024 FAO/ /	D.M., NEW INDIA ASSURANCE CO. LTD. MP	MAHITOSH SINHA	9/2024
120	D-RSA/181/2017 RSA/181/2017	PURANDAR KARNA MP		9/2024

121	D-RSA/181/2017 RSA/181/2017	PURANDAR KARNA MP		10/2024
122	D-CRLMC/5540/2023 CRLMC/5540/2023	GANESH PRADHAN MP	BIPIN KUMAR NAYAK	10/2024
123	D-ABLAPL/6237/2020 ABLAPL/6237/2020	RAMA JANI MP	SURYAKANTA DWIBEDI	10/2024
124	D-WP(C)/25/2024 WP(C)/ /	UCO BANK, ROURKELA MAIN BRANCH, SBI MP	DEBENDRANATH SWAIN	10/2024
125	D-CRLA/48/2024 CRLA/ /	SYLVANUS LAKRA MP	JAGABANDHU SAHU	10/2024
126	D-FAO/136/2024 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	SOMNATH KROY	10/2024
127	D-MACA/24/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	10/2024
128	D-WP(C)/42168/2023 WP(C)/42168/2023	DIBAKAR BARIK MP	DURGESH NARAYAN RATH	11/2024
129	D-CRLA/60/2024 CRLA/ /	ASHOK KUMAR PATASAHANI MP	DEVASHIS PANDA	11/2024
130	D-CRLMC/156/2024 CRLMC/ /	MIR RAJA ALLI MP	ANIRUDHA DAS	11/2024
131	D-RSA/181/2017 RSA/181/2017	PURANDAR KARNA MP		11/2024
132	D-ABLAPL/14397/2023 ABLAPL/14397/2023	ROSHAN @ ROSHAN KUMAR SAHU MP		11/2024
133	D-ABLAPL/14928/2023 ABLAPL/14928/2023	RANJIT KRAISKA @ KASU KRADASKA RANJIT MP		12/2024
134	D-CRLMC/169/2024 CRLMC/ /	VARSHA RANI KYAL MP	BISWAJIT NAYAK	12/2024
135	D-RSA/241/2024 RSA/ /	SABITRI DAS MP	AJODHYA RANJAN DASH	12/2024
136	D-CRLA/60/2024 CRLA/ /	ASHOK KUMAR PATASAHANI MP	DEVASHIS PANDA	12/2024
137	D-WP(C)/29/2024 WP(C)/ /	UCO BANK, ROURKELA MAIN BRANCH, SBI MP	DEBENDRANATH SWAIN	12/2024
138	D-CRLA/60/2024 CRLA/ /	ASHOK KUMAR PATASAHANI MP	DEVASHIS PANDA	13/2024
139	D-WP(C)/36729/2020 WP(C)/36729/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE MP	RESHMI KUMAR MOHANTY	13/2024
140	D-WP(C)/36729/2020 WP(C)/36729/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE MP	RESHMI KUMAR MOHANTY	14/2024
141	D-CRLA/1379/2023 CRLA/1379/2023	SUKADEB SAHU MP	DURGA PRASAD SANGRAMJIT MALLICK	14/2024
142	D-WP(C)/30/2024 WP(C)/ /	DEBENDRANATH MALLICK MP	SATYABRATA MOHANTY	15/2024
143	D-CRLA/959/2023 CRLA/959/2023	JITU@RAJANI NAIK MP	RAMESH CHANDRA MAHARANA	15/2024
144	D-WP(C)/33/2024 WP(C)/ /	SANTOSH KUMAR ROUSTRAY MP	AUROVINDA MOHANTY	16/2024
145	D-CRLA/959/2023 CRLA/959/2023	JITU@RAJANI NAIK MP	RAMESH CHANDRA MAHARANA	16/2024
146	D-CRLA/98/2024 CRLA/ /	HAPPY @ SMRUTIRANJAN KUARNR MP	SAMARENDRA MOHANTY	17/2024
147	D-WP(C)/35/2024 WP(C)/2/2024	NIRANJAN NAYAK MP	MANAS PATI	17/2024
148	D-WP(C)/40/2024 WP(C)/12/2024	BISWAJIT AMANTA MP	AJAYA KUMAR MOHARANA	18/2024
149	D-CRLA/98/2024 CRLA/ /	HAPPY @ SMRUTIRANJAN KUARNR MP	SAMARENDRA MOHANTY	18/2024
150	D-WP(C)/1606/2022 WP(C)/1606/2022	BIDYUTANANDA BASTIA MP	TRILOCHAN BARIK	19/2024
151	D-CRLA/157/2024 CRLA/ /	GUDU @ ABINASH SAHOO MP	SUSHANTA KUMAR SAMANTARAY	19/2024
152	D-WP(C)/54/2024	SHRADDHA SASWOTI MOHANTY	ROHIT RANJAN RAY	

	WP(C)/ /	MP		20/2024
153	D-CRLA/157/2024 CRLA/ /	GUDU @ ABINASH SAHOO MP	SUSHANTA KUMAR SAMANTARAY	20/2024
154	D-WP(C)/21471/2022 WP(C)/21471/2022	SANTOSH KUMAR NAYAK MP	MANORANJAN MISHRA	21/2024
155	D-CRLA/167/2024 CRLA/ /	SENIOR INTELLIGENCE OFFICER MP	TUSHAR KANTI SATAPATHY, SR.S.C.	21/2024
156	D-WP(C)/6981/2022 WP(C)/6981/2022	BHABANI PRASAD MAJHI MP	PRAFULLA KUMAR RATH	22/2024
157	D-CRLA/167/2024 CRLA/ /	SENIOR INTELLIGENCE OFFICER MP	TUSHAR KANTI SATAPATHY, SR.S.C.	22/2024
158	D-WP(C)/61/2024 WP(C)/ /	MUNI KHORA @ MAHANANDIA MP	MANOJ KUMAR PANDA	23/2024
159	D-CRLA/184/2024 CRLA/ /	GOURANGA CHARAN SATAPATHY MP	GOKULANANDA MOHAPATRA	23/2024
160	D-WP(C)/60/2024 WP(C)/ /	SATYAJIT CHATARJEE MP	MANOJ KUMAR PANDA	24/2024
161	D-CRLA/184/2024 CRLA/ /	GOURANGA CHARAN SATAPATHY MP	GOKULANANDA MOHAPATRA	24/2024
162	D-WP(C)/40633/2023 WP(C)/40633/2023	SREEKANTA DAS MP	PRASHANTA KUMAR DAS	25/2024
163	D-WP(C)/40632/2023 WP(C)/40632/2023	MANMATH KUMAR PATRA MP	PRASANTA KUMAR DAS	26/2024
164	D-WP(C)/40630/2023 WP(C)/40630/2023	SARAT CHANDRA SAHOO MP	PRASANTA KUMAR DAS	27/2024
165	D-WP(C)/42270/2023 WP(C)/42270/2023	BIRANCHI NARAYAN PARIJA MP	RAMA KRISHNA BISOI	28/2024
166	D-WP(C)/40635/2023 WP(C)/40635/2023	AMARENDRA PATI MP	PRASHANTA KUMAR DAS	29/2024
167	D-WP(C)/40634/2023 WP(C)/40634/2023	RAMAKANTA SAHOO MP	PRASHANTA KUMAR DAS	30/2024
168	D-WP(C)/39348/2023 WP(C)/39348/2023	M/S UTKAL BAJAJ SALES AND SERVICES, MP	PREMRAJ GOUDA	31/2024
169	D-WP(C)/67/2024 WP(C)/ /	SUJOGYA SAMANTARAY MP	AKSHAYA KUMAR PANDEY	32/2024
170	D-WP(C)/64/2024 WP(C)/ /	RAJEEB SAHOO MP	BRAJA KISHORE SAHOO	33/2024
171	D-WP(C)/17813/2023 WP(C)/17813/2023	SREE METALIKS LTD., KEONJHAR MP	M/S.KSHIROD KUMAR SAHOO,MR.SIDHARTHA RAY	34/2024
172	D-WP(C)/18595/2023 WP(C)/18595/2023	SREE METALIKS LIMITED, KEONJHAR MP	KSHIROD KUMAR SAHOO	35/2024
173	D-WP(C)/22940/2017 WP(C)/22940/2017	RADHASHYAMA RAM MP	M/S.SSUMANTA KUMAR NAYAK	36/2024
174	D-WP(C)/38311/2023 WP(C)/38311/2023	NINI SWAIN MP		37/2024
175	D-WP(C)/83/2024 WP(C)/ /	PRAVAS KUMAR BEHURA MP	AMITABH MISHRA	38/2024
176	D-WP(C)/84/2024 WP(C)/ /	RASHA KUMARI PANDA MP	SANDHYARANI PANI	39/2024
177	D-WP(C)/93/2024 WP(C)/10/2024	SASIKANTA BARICK MP	BUDHIRAM DAS	40/2024
178	D-WP(C)/24290/2023 WP(C)/24290/2023	CHAITANYA MALLIK MP		41/2024
179	D-WP(C)/105/2024 WP(C)/ /	RAMESH KUMAR SAHOO MP	ARUN KUMAR NAYAK	42/2024
180	D-WP(C)/112/2024 WP(C)/ /	DUSHASAN PALEI MP	SATYA NARAYAN MISHRA 4	43/2024
181	D-WP(C)/118/2024 WP(C)/ /	NILAKANTHA SAHOO MP	NIHAL RATH	44/2024
182	D-WP(C)/121/2024 WP(C)/ /	RAMESH CHANDRA PRADHAN MP	ALOK KUMAR PANDA	45/2024
183	D-WP(C)/122/2024 WP(C)/ /	BENUDHAR BEHERA MP	BIKRAM CHANDRA GHADEI	46/2024

184	D-WP(C)/122/2024 WP(C)/ /	BENU DHAR BEHERA MP	BIKRAM CHANDRA GHADAI	47/2024
185	D-WP(C)/12796/2016 WP(C)/12796/2016	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY MP	INDRAJIT NAIK, MR. R.K.RATH (SR. ADV.)	48/2024
186	D-WP(C)/134/2024 WP(C)/ /	BHAGABATI JENA @ NAYAK MP	DHARMENDRA SETHY	49/2024
187	D-WP(C)/139/2024 WP(C)/ /	KALPANA BHOI MP	BIBHUTI BHUSAN MISHRA	50/2024
188	D-WP(C)/140/2024 WP(C)/ /	PRATAP BEHERA MP	BIGYAN KUMAR SHARMA	51/2024
189	D-WP(C)/141/2024 WP(C)/ /	PUSPALATA SUKLA MP	DAYANANDA MOHAPATRA	52/2024
190	D-WP(C)/143/2024 WP(C)/ /	CHAITANYA BEHERA MP	SATYA NARAYAN MISHRA 4	53/2024
191	D-WP(C)/144/2024 WP(C)/ /	SANDEEP ALOK BHOI MP	SUSHANTA KUMAR JOSHI	54/2024
192	D-WP(C)/150/2024 WP(C)/ /	NALINI PANDA MP	BANSHIDHAR BAUG	55/2024
193	D-WP(C)/154/2024 WP(C)/ /	GANESH NAIK MP	PRABODHA CHANDRA NAYAK	56/2024
194	D-WP(C)/157/2024 WP(C)/ /	BANITA SWAIN MP	MANOJ KUMAR MOHANTY	57/2024
195	D-WP(C)/158/2024 WP(C)/ /	DULLAV CHARAN PATRA MP	SUBRATA MISHRA	58/2024
196	D-WP(C)/160/2024 WP(C)/ /	BINITA BHOI MP	PRASANTA KUMAR MISHRA	59/2024
197	D-WP(C)/162/2024 WP(C)/ /	BAILOCHAN SAHOO MP	GOURAV KUMAR ROY CHOUDHURY	60/2024
198	D-WP(C)/165/2024 WP(C)/ /	SK. JAFFAR MP	AMIT PRASAD BOSE	61/2024
199	D-WP(C)/171/2024 WP(C)/ /	SOUBHAGYA CHANDRA SAHOO MP	DAYANANDA MOHAPATRA	62/2024
200	D-WP(C)/175/2024 WP(C)/ /	SABITA DASH MP	SAMEER KUMAR DAS	63/2024
201	D-WP(C)/29865/2023 WP(C)/29865/2023	BHAGIRATHI SAHOO MP	LAXMINARAYAN RAYATSINGH	64/2024
202	D-WP(C)/178/2024 WP(C)/ /	SIBA NAYAK MP	BISHAL BAIVAB	65/2024
203	D-WP(C)/182/2024 WP(C)/ /	KRUSHNA CHANDRA PARIDA MP	DEBIDUTTA MOHAPATRA	66/2024
204	D-WP(C)/4455/2023 WP(C)/4455/2023	RABINDRA KUMAR MOHARANA MP	SIDHESWAR MALLIK	67/2024
205	D-WP(C)/185/2024 WP(C)/ /	NRUSINGHA CHARAN PARAMGURU MP	ASHOK KUMAR MOHAPATRA	68/2024
206	D-WP(C)/188/2024 WP(C)/ /	SUKANTA KUMAR SENA MP	DEBIDUTTA MOHAPATRA	69/2024
207	D-WP(C)/191/2024 WP(C)/ /	MAHODADHI BUILDERS PVT. LTD., BBSR SURYAKANTA DASH MP		70/2024
208	D-WP(C)/25329/2023 WP(C)/25329/2023	M/S CHIDANANDA RICE INDUSTRY PVT. LTD. MP	STUBHAKHAR SARANGI	71/2024
209	D-WP(C)/26756/2021 WP(C)/26756/2021	KIRTAN SAHOO MP		72/2024
210	D-WP(C)/193/2024 WP(C)/ /	CHANDRAMANI SASMAL MP	ULLASH CHANDRA MOHANTY	73/2024
211	D-WP(C)/195/2024 WP(C)/ /	SABITA TRIPATHY MP	ANJAN KUMAR BISWAL	74/2024
212	D-WP(C)/194/2024 WP(C)/ /	SARAT CHANDRA KHUNTIA MP	DEBIDUTTA MOHAPATRA	75/2024
213	D-WP(C)/197/2024 WP(C)/ /	DR. ASHOK KUMAR MISHRA MP	AMITABH MISHRA	76/2024
214	D-WP(C)/198/2024 WP(C)/ /	SANJAY SINGH MP	DEBASIS TRIPATHY	77/2024
215	D-WP(C)/199/2024	SARITA KHUNTIA	DEBIDUTTA MOHAPATRA	



	WP(C)/ /	MP		78/2024
216	D-WP(C)/203/2024	MADHAB CHANDRA BEHERA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		79/2024
217	D-WP(C)/200/2024	PARBATI SAMAL	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		80/2024
218	D-WP(C)/207/2024	KANHU CHARAN NAYAK	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		81/2024
219	D-WP(C)/204/2024	RAMAKANTA MOHANTY	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		82/2024
220	D-WP(C)/209/2024	ALOK MOHANTY	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		83/2024
221	D-WP(C)/210/2024	PRUTHIRAJ OJHA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		84/2024
222	D-WP(C)/213/2024	SABIR KACHHI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		85/2024
223	D-WP(C)/215/2024	M/S. ARFIN SERVICE PROVIDER AGENCY, AKSHAYA KUMAR PANDEY		
	WP(C)/ /	MP		86/2024
224	D-WP(C)/216/2024	HEMA BHAINSA @ HEMABATI BHAINSA	BYOMOKESH SAHOO	
	WP(C)/ /	MP		87/2024
225	D-WP(C)/218/2024	SABITA BARIK	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		88/2024
226	D-WP(C)/222/2024	SASMITA OJHA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		89/2024
227	D-WP(C)/223/2024	PRIYAJIT KHATUA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		90/2024
228	D-WP(C)/225/2024	SRIYAPATI PRADHAN	AKSHAYA KUMAR SAHOO	
	WP(C)/ /	MP		91/2024
229	D-WP(C)/226/2024	LAXMIPRIYA BEHERA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		92/2024
230	D-WP(C)/228/2024	RANJIT PALEI	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		93/2024
231	D-WP(C)/231/2024	YASHASMINI PARIDA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		94/2024
232	D-WP(C)/235/2024	NARENDRA KUMAR SAHOO	BISHNU PRASAD PRADHAN	
	WP(C)/ /	MP		95/2024
233	D-WP(C)/233/2024	BISWANATH BEHERA	SUDHANSU SEKHAR PATI	
	WP(C)/ /	MP		96/2024
234	D-WP(C)/234/2024	PRASHANT SETHI	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		97/2024
235	D-WP(C)/237/2024	LALAT KUMAR OJHA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		98/2024
236	D-WP(C)/236/2024	SUBASH SENAPATI	BISWARAJAN PARAMGURU	
	WP(C)/ /	MP		99/2024
237	D-WP(C)/238/2024	SRIDHAR DALEI	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		101/2024
238	D-WP(C)/29807/2023	SANGHAMITRA PANDA		
	WP(C)/29807/2023	MP		102/2024
239	D-WP(C)/239/2024	CHITTA RANJAN PARIDA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		103/2024
240	D-WP(C)/242/2024	LAXMIDHAR BEHERA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		104/2024
241	D-WP(C)/244/2024	BAIJANTI MALLICK	RAMDAS ACHARY	
	WP(C)/ /	MP		105/2024
242	D-WP(C)/251/2024	USHA PROJECTS (INDIA) PVT. LTD., BBSRANUPAM RATH		
	WP(C)/ /	MP		106/2024
243	D-WP(C)/252/2024	SARAT KUMAR NAYAK	KEDAR CHANDRA SARANGI	
	WP(C)/ /	MP		107/2024
244	D-WP(C)/253/2024	BALABHADRA MISHRA	ABHISEK KEJARIWAL	
	WP(C)/ /	MP		108/2024
245	D-WP(C)/256/2024	DR. KASHI BISWANATH SOREN	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		109/2024